

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 248 of 2014 & IA 407 of 2014

Dated : 1st December, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Ms. Mandakini Ghosh for R-1
Mr. Raunak Jain for R-2

ORDER

Mr. Raunak Jain appeared on behalf of the Respondent No.2 has accepted the notice. The learned counsel for the Respondent No. 1 & 2 undertake to file Vakalatnama by 8.12.2014. They are directed to file their respective reply by 7.1.2015.

Post the matter on **19th January, 2015.**

In the meantime, rejoinder, if any, may be filed.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

vt/jps